

(b) if so, the facts of the incidents under reference and Government's reaction to the Pakistan demand?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) The allegations made by Pakistan are under investigation.

U. N. Observers in Kashmir

- *86. {
 Shri Heda:
 Shri S. B. Patil:
 Shri P. C. Borooah:
 Shri K. N. Tiwary:
 Shri S. N. Chaturvedi:
 Dr. L. M. Singhvi:
 Shri Naval Prabhakar:
 Shri Shinkre:
 Shri R. S. Pandey:
 Shri Hem Barua:
 Shri Indrajit Gupta:
 Shri Kishan Pattanyak:
 Shri Ram Sewak Yadav:
 Shri Tridib Kumar
 Chaudhuri:
 Shri N. Sreekantan Nair:

Will the Minister of Defence be pleased to state:

(a) whether Government have taken any note on U.N. Military Observers stationed in Kashmir accepting memoranda from political groups and assuring them that the same would be forwarded to the U.N.; and

(b) if so, what action Government have taken to counteract such activities?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) It has been pointed out to the Chief Military Observer, that such activities of the U. N. Observers are not in keeping with their charter of duties.

Television

- {
 Shri S. N. Chaturvedi:
 Shri Onkar Lal Berwa:
 Shri Gokaran Prasad:

- *87. {
 Shri P. Venkatasubbaiah:
 Shri Maheswar Naik:
 Shri Vishram Prasad:
 Shri R. S. Pandey:
 Shri R. Barua:
 Dr. P. Srinivasan:

.. Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government have decided to set up television stations in the country during the current plan period; and

(b) if so, the number of stations proposed to be set up and their location?

The Minister of Parliamentary Affairs and Minister of Information and Broadcasting (Shri Satya Narayan Sinha): (a) and (b). Provision exists in the Third Five Year Plan for the setting up of a television station at Bombay with restricted facilities. Proposals for the installation of some television stations in the country have been received from a number of organisations from time to time and are under consideration of the Government.

H. F.-24 for I.A.F.

- *88. {
 Shri Rameshwar Tantia:
 Shri Bishanchander Seth:
 Shri Onkar Lal Berwa:
 Shri Dhaon:
 Shri S. M. Banerjee:
 Shri Mohan Swarup:
 Shri P. C. Borooah:
 Shri Brij Raj Singh-Kotah:
 Shri P. R. Chakraverti:
 Shrimati Savitri Nigam:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Hindustan Aircraft Ltd., Bangalore have handed over some H. F.-24 Supersonic fighter aircraft to the Indian Airforce;

(b) whether any tests were made of this type of aircraft before handing over to the Airforce;

(c) how far these tests proved successful; and

(d) what will be the manufacturing capacity of the Hindustan Aircraft Ltd., Bangalore annually for such kind of aircraft?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) to (c). Two HF-24 aircraft of Mark I version were handed over to the Indian Airforce on 10-5-1964. These aircraft had been tested and type clearance certificates were issued by the Inspecting Authority.

(d) It will not be in the public interest to disclose this information.

Assassination of Bhutanese Prime Minister

- *89. { Shri Hari Vishnu Kamath:
Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:
Shri M. L. Dwivedi:
Shri P. C. Borooah:
Shri S. N. Chaturvedi:
Shri Nath Pai:
Shri Heda:

Will the **Prime Minister** be pleased to refer to the reply given to Starred Questions Nos. 1293 and 1301 on the 4th May, 1964 and state:

(a) whether the investigation into the assassination of the Prime Minister of Bhutan has concluded;

(b) if so, whether the complicity of the Chinese Government in the crime has been established; and

(c) the other findings, if any, of the investigation?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) The Prime Minister of Bhutan was assassinated inside Bhutanese territory and the investigation of the case was conducted by the Bhutanese authorities. The case against some of the accused is over.

(b) It is reported that the trial court was of the view that the plot to assassinate the Prime Minister was an internal affair for which only the accused persons were responsible.

(c) The Government of India have no information about any other findings.

Situation in Laos

*91. **Shri D. C. Sharma:** Will the **Prime Minister** be pleased to state:

(a) whether the attention of the Government of India has been drawn to the present situation in Laos; and

(b) if so, the reaction of Government thereto?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir.

(b) The Government of India are greatly concerned at recent developments which have led to grave deterioration in the situation in Laos. They are in touch with a number of other Governments about the steps that may be taken to arrive at a peaceful settlement of the problems arising in Laos.

दामोदर घाटी निगम

५२. श्री सिद्धेश्वर प्रसाद : क्या सिंचाई और बिद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार ने दामोदर घाटी निगम को हाल ही में कोई सहायता देने का निर्णय किया है ;

(ख) यदि हां, तो कितनी ; और

(ग) किन कार्यों के लिए ?

सिंचाई और बिद्युत् मंत्री (डा० कु० ल० राव) : (क) जी, नहीं ।

(ख) और (ग). प्रश्न ही नहीं उठता ।